

9-5-2013

OA No. 23/11

Hon'ble Sr Justice Abhe Kumar Sinha, M(3)

App: Sr Amit Verma for Sri A. Mohan

Res: Sr Rajendra Sinha

Learned Counsel for respondents submits that in compliance of this Tribunal's interim order dated 21-1-11, the respondents have passed fresh order on 3-4-2013 in supersession of its earlier orders dated 22-12-2010 and 31-12-2010, as a consequence of which, the applicant Sr A.K. Johari, Director (Drilling) has been retained in the same capacity at Northern region, Geological Survey of India (GSI), Lucknow. An electronic copy of the order dated 3-4-2013 has also been submitted for perusal which is taken on record.

In view of the above, the learned counsel for applicant fairly concedes that this O.A. has become in-fructuous for the present.

Finally, therefore, this O.A. is dismissed having become in-fructuous.


Member (T)

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